

4. Study of the iron ore deposits near Pusa in Chanda district revealed reserves of the order of 264,000 tons (268,000 metric tons) of high grade iron ore while the reserves in the Lohara area are of the order of 21,000,000 tons (21.3 million metric tons).

5. Limestone occurrences in Kudal Mahal and Kankavli talukas, Ratnagiri district, have been examined. Good quality limestone can be worked on a small scale near Kasarda and Piyaliwadi.

The area between Bhiwapur and Pauni in the Umrer and Bhandara tehsils have been surveyed in detail for chromite, iron ore, antimony, copper and gold. Of these, only the chromite deposits near Pauni are promising. The reserves of chromite ore are reported to be roughly of the order of 0.48 million tons (0.485 million metric tons) within 30 feet from the surface. The chromic oxide content of the analysed samples varies from 33.94 to 52.48 per cent.

7. Limestone deposits in Yeotmal district have been studied in detail. The reserves of good quality limestone are of the order of 43 million tons (43.69 million metric tons).

8. Detailed geological mapping of coal deposits in Chanda and Yeotmal districts (Chanda-Wardha valley coalfield) has been undertaken since November, 1959 and so far an area of about 800 sq. kilometres has been mapped in this coalfield. The work is in progress.

9. Investigation of the reported occurrences of copper-ore, iron pyrites and soap-stone in Bhandara district was carried out during 1958-59, but the results were not encouraging.

10. In Ratnagiri district geological mapping of 31.1 sq. km. in and around the chromite bearing area and large scale mapping of an area of 0.645 sq. km. containing deposits of chromite were completed with a view to study the factors that control the occurrence and distribution of chromite deposits.

Bulk samples of two deposits were collected and were sent to the National Metallurgical Laboratory for beneficiation tests. Geophysical investigations have been started for tracing the deposits that are not exposed at the surface.

11. A sketch map of the mica deposits at Khandewal, Ratnagiri district was prepared. A few sites have been located for the Department of Geology and Mining, Government of Maharashtra for putting down trial pits.

12. The bauxite deposits at Kanheri and Sarivardhan areas north and south of Bombay and Vakalghar were visited to study the mode of formation of bauxite.

13. Geochemical sampling of the old copper workings near Gobindpur, Chanda district was carried out.

Durgapur Steel Plant

2140. **Shri Pangarkar:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of posts of engineers, electricians and ordinary technicians like fitters, welders etc. lying vacant in Durgapur plant; and

(b) when and how these posts are to be filled?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The number of posts that are to be filled are:—

(i) Engineers - 293

(ii) Other Categories 2078

(b) These include posts for certain units of the plant which have not been commissioned. The posts are filled as and when required. Posts corresponding to Class I posts in Government are filled either through selection by the Central Selection Board of Hindustan Steel after all India advertisements or by transfer of officers from construction side in the same plant or from the plants at Rourkela and Bhilai. Other posts are filled by transfer from construction

side of the Project and through local employment exchange and selection after advertisement.

Agricultural Colonies for S.C. and S.T.

2141. **Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) the names of places where agricultural colonies for Scheduled Castes and Scheduled Tribes have been started in Maharashtra under the Central-ly sponsored schemes during the year 1960-61 so far; and

(c) the amount of grants sanctioned by the Central Government utilised so far?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The information has been called for from the Government of Maharashtra and will be laid on the Table of the House as soon as it is received.

Legal Assistance to Harijans in Himachal Pradesh

2142. **Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) the amount earmarked for giving legal assistance in Himachal Pradesh in 1960-61 to Harijans by the Harijan Welfare Board; and

(b) whether the whole amount has been spent?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The information is being collected from the Administration and will be laid on the Table of the House as soon as it is received.

Aid for Students' Tours in Punjab

2143. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) the names of the Institutes in Punjab which were given financial aid for Students' tours, with amounts to each during the year 1958-59; and

(b) the details of the tours conducted (places visited) with the aid given?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 99].

Legislation regarding Hire Purchase

2144. **Shri D. C. Sharma:** Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 740 on the 24th November, 1960 and state the position about the question of undertaking legislation relating to hire-purchase in India?

The Deputy Minister of Law (Shri Hajarnavis): The Law Commission has concluded consideration of the Law of Hire-Purchase and will submit its Report on the subject to the Government shortly. The question of undertaking legislation will arise only after the Report of the Law Commission is received by the Government.

Technical Personnel for Third Five Year Plan

2145. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are in a position to say how many technical personnel will be required for the implementation of the Third Five Year Plan in Delhi; and

(b) if so, what will be the number and what are the works for which they are required?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Details of the programmes to be included in the Third Five Year Plan for Delhi, and the technical personnel required for their implementation are being finalized.

Vijñan Mandirs

2146. **Shri D. C. Sharma:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Unstarred Question No. 936 on the 29th November,